

**GOVERNMENT OF MIZORAM
OFFICE OF THE DEPUTY COMMISSIONER
LAWNGTLAI DISTRICT: LAWNGTLAI**

ORDER

Dated Lawngtlai, the 2nd June, 2020

No.J.11013/2/2013-DC(LTI): Kan hriat theuh angin tunlai hian Coronavirus (COVID-19) hri hlauhawm tak chu khawvel pumah buaipui ni in India ramah pawh a kai tam tak hmuhchhuah an ni tawh a. Mizoramah pawh COVID-19 vei hmuhchhuah belh zel an lo ni ve leh ta a. Hemi avang hian Lawngtlai District mipuite kan lo him zawk theih nan kei, **SHASHANKA ALA, IAS, DISTRICT MAGISTRATE, LAWNGTLAI DISTRICT** hian U/S 11(1) of the Mizoram Epidemic Diseases (COVID-19) Regulations, 2020 in thuneihna min pek angin a hnuai a thupek hi ka chhuah e.

Vawiin dt 02.06.2020 chawhnu dar 01:00 pm atanga 05.06.2020 zing dar 06:00 am chung hian Lawngtlai District chungah **Total Lockdown** ka puang a ni. Hemi hun chung hian tumah phalna nei lo chuan mahni in leh compound an chhuansan tur a ni lo.

He thupek hian COVID-19 Official Duty, Medical Duty, Dan leh Thupek kengkawhtute, Media Persons, P&E, Tuisemte leh Bawngnhute semte a huam lovang.

Hemi hun chung hian lirthei eng chi mah tlan chhuah phal a ni lo. COVID-19 Official Duty nan a hmante leh Deputy Commissioner in phalna a pekte a huam lo ang.



Memo.No.J.11013/2/2013-DC (LTI)

Copy to:-

1. The PPS to Chief Secretary, Mizoram for information.
2. The Secretary, Home Department, Mizoram for information.
3. The Director, General of Police, Mizoram for information.
4. All District Magistrate within Mizoram for information.
5. The Superintendent of Police, Lawngtlai for information and necessary action.
6. All Incident Commanders, Lawngtlai District for information and necessary action.
7. The District Information & Public Relation Officer, Lawngtlai District for information and wide publicity.
8. The President, MJA Lawngtlai District for information.
9. All Police Station Officer-in-Charge within Lawngtlai District for information and necessary action, to arrange the Police personnel duty 24 hours within their jurisdiction.
10. All Zonal Officers within Lawngtlai Town for information.
11. All Chairman, VLTF within Lawngtlai District, Veng chungang puangzar tura ngen leh hriattir an ni.


2/6/2020

District Magistrate
&
Deputy Commissioner
Lawngtlai District, Lawngtlai